NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 18/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/160/(IB)/2017

NAME OF THE PETITIONER(S)

: PRECEPT H PVT LTD

NAME OF THE RESPONDENT(S)

: GOODS LIFE INDUSTRIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A. M. GINESH

Coursel for Respondent Tysekon

ORDER

Counsel representing both the parties are present and stated that the matter has been settled and sought time for filing the joint memo of compromise as the respondent is in Mumbai. Considering their request, I am inclined to grant time for filing the joint memo of compromise. Put up on 28.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)